

HIGH COURT OF SIKKIM
GANGTOK

No.: 97.../Confdl/HCS

Dated: 15.06.2022

OFFICE ORDER

In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the Hon'ble High Court has been pleased to promote Mrs. Bebika Chettri, Senior Civil Judge-cum-Judicial Magistrate, Mangan as Chief Judicial Magistrate-cum-Civil Judge (Grade-III), Namchi in the pay scale of ₹ 39530-920-40450-1080-49090-1230-54010/-.

She shall hold additional charge of the Court of Civil Judge-cum-Judicial Magistrate, Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, until further order and shall join her new place of posting on 1st July, 2022. All judgments/ orders reserved shall be pronounced within the said period.

By Order,

Sd/-

(K.W. Bhutia)

REGISTRAR GENERAL

Memo No. V(58) Confdl./HCS/2468-96

Dated.: 15.06.2022

Copy to:

1. Mrs. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate, Mangan.
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.
3. Additional Registrar-cum-PPS to Hon'ble the Judge.
4. Deputy Registrar-cum-PS to Hon'ble Judge.
5. Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
7. Advocate General, Government of Sikkim, Gangtok.
8. Additional Advocate General, Government of Sikkim, Gangtok.
9. Chief Secretary, Government of Sikkim, Gangtok.
10. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
11. Secretary, Department of Personnel, Government of Sikkim, Gangtok.
12. Principal District & Sessions Judge, Gangtok & Pakyong (I/C) and OSD to the Hon'ble the Chief Justice.

13. All District & Sessions Judges.
14. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim.
15. Member Secretary, Sikkim State Legal Services Authority.
16. Director, Sikkim Judicial Academy.
17. Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi.
18. Sr. Civil Judge-cum-Judicial Magistrates, Namchi.
19. All Civil Judge-cum-Judicial Magistrates.
20. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
21. President, Bar Association of Sikkim, Gangtok.
22. President, Namchi Bar Association, Namchi.
23. Assistant Solicitor General of India, Government of India.
24. All District Magistrates.
25. Additional Secretary, Home Department for publication in the Government Gazette.
26. P.A. to the Office of Registrar General, High Court of Sikkim, Gangtok.
27. P.A. to the Office of Registrar, High Court of Sikkim, Gangtok.
28. Judicial Section, High Court of Sikkim.
29. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
30. Notice Board
31. Guard file and
32. File.


REGISTRAR